

(c) the number of persons returned from abroad after leaving their jobs?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) During the years 1989 and 1990, emigration clearance for employment in the foreign countries was given to 1,25,786 and 1,43,565 persons respectively.

(b) Information is being collected.

(c) Details of workers who have returned from abroad after leaving their jobs are not maintained.

#### Anganwadi Programme

4316. SHRI HARIKEWAL PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of women workers engaged under Anganwadi's programme in Uttar Pradesh;

(b) the number of Anganwadi workers and helpers in Kerala; and

(c) the amount spent on this programme in Uttar Pradesh during 1990-91?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) As on 30-6-91 the following categories of women workers were engaged upto circle level under the ICDS Programme in U.P.:—

Anganwadi Workers	21258
Helpers	21258
Supervisors	757
<b>Total</b>	<b>43273</b>

In addition, a majority of CDPOs and ACDPOs at the block level as well as Programme Officers at the district level are women.

(b) As on 30-6-91 a total of 7100 Anganwadi Workers and 7100 Helpers were engaged in Kerala.

(c) The total amount of money sanctioned in Uttar Pradesh during 1990-91 for the running of ICDS Programme was Rs. 24.23 crores.

In addition, the Government of India released Rs. 34.35 lakhs to U.P. during 1990-91 under the Wheat Based Nutrition Programme for ICDS beneficiaries. It may be mentioned that the primary responsibility for providing nutrition to ICDS beneficiaries lies with the State Government.

[Translation]

#### Change in Priority Orders of Projects

4317. SHRI GIRDHARI LAL BHARGAWA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether due to acute shortage of funds, the Union Government have decided to make changes in the priority orders of ongoing projects; and

(b) if so, the names of projects likely to be affected by the above said decision in Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir. Priority in respect of ongoing projects of this Ministry is not being changed due to shortage of funds.

(b) Does not arise.

[English]

#### Circular Railway for Bangalore

4318. SHRI H. D. DEVEGOWDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is any proposal to construct circular railway in Bangalore;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and (c) Do not arise.

#### **Schemes for Ajanta/Ellora Caves**

4320. SHRI TEJSINGHRAO BHONSLE: Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state:

(a) whether UNESCO recognized Ajanta and Ellora caves under the World Heritage Sites; and

(b) if so, the schemes formulated to develop the infra-structural facilities at these sites to attract more foreign tourists?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) The Maharashtra Tourism Development Corporation Ltd. has got project feasibility report prepared on Tourism development plan in respect of Ajanta Ellora region which also covers infrastructural development like road, water supply and sewerage, Air port and Rail links besides transport and guide service etc. to attract more foreign tourists.

#### **Inclusion of Agnikula Kshatraya Community in ST List**

4321. SHRI SOBHANADRE-ESWARA RAO VADDE: Will the Minister of WELFARE be pleased to state:

(a) whether the Government of Andhra Pradesh have recommended the inclusion of Agnikula Kshatraya (Palli) in the list of Scheduled Tribes;

(b) if so, whether Government have taken any decision in this regard; and

(c) if not, the steps taken by the Union Government to bring forward legislation to facilitate inclusion of Agnikula Kshatraya (Palli) community of Andhra Pradesh in the list of Scheduled Tribes?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c) Any amendment in the existing lists of Scheduled Tribes can be made only through an Act of Parliament as laid down in Article 342(2) of the Constitution.

#### **Refrigerated water trolleys in Delhi**

4322. SHRI E. AHAMED: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the refrigerated water sold through trolleys in Delhi is not bacteria free;

(b) if so, the reasons therefor;

(c) whether Government propose to substitute the present refrigerated water trolleys with bacteria free pure cold water in bottles at an affordable price for the people; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) New Delhi Municipal Committee has reported that refrigerated water provided for sale through water trolleys is well within prescribed WHO limits of safe water supply. The Municipal Corporation has reported that refrigerated water trolleys belonging to licenced water cooling plants cell municipal water free from bacteria after mechanically cooling it.

(b) Question does not arise in view of reply to part (a) of the question.